

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 106/Chd/CHD/2017

a/w

CA Nos.37 and 38 fo 2017

Aman Grover and Anr.

...Petitioners

Vs.

M/s City Enterprises Private Limited and Ors.

...Respondents.

Present: Dr.Rajansh Thukral with Ms.Surekha Thukral, Advocates
for petitioners.

Mr.Atul V.Sood, Advocate for respondent Nos.1 to 3.

Mr.Pankaj Bhardwaj, respondent No.4 in person.

Learned counsel for the parties seek time for making an attempt for
amicable settlement of the dispute.

List the matter for arguments on 18.01.2018. It is made clear that
no request for further adjournment will be entertained.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

November 28, 2017

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